

---

**LADY HARDING MEDICAL COLLEGE AND SHRIMATI SUCHETA  
KRIPALANI HOSPITAL, NEW DELHI (SENIOR  
TUTOR/SENIOR PUBLIC HEALTH TUTOR) RECRUITMENT  
RULES, 1996**

CONTENTS

1. Short title and commencement
2. Number of post, classification and scale of pay
3. Method of recruitment, age limit, qualifications, etc
4. Disqualification
5. Power to relax
6. Saving

**SCHEDULE 1 :- SCHEDULE**

**LADY HARDING MEDICAL COLLEGE AND SHRIMATI SUCHETA  
KRIPALANI HOSPITAL, NEW DELHI (SENIOR  
TUTOR/SENIOR PUBLIC HEALTH TUTOR) RECRUITMENT  
RULES, 1996**

<sup>1</sup> Published in the Gazette of India, Pt. II Sec. 3(1), dated 1st June, 1996(w.e.f. 1st June, 1996). In exercise of the powers conferred by the proviso to Art. 309 of the Constitution the President hereby makes the following rules regulating the methods of recruitment to the post of Senior Tutor/Senior Public Health Tutor in the Lady Harding Medical College and Shrimati Sucheta Kripalani Hospital. New Delhi, namely :-

**1. Short title and commencement :-**

(i) These rules may be called the Lady Harding Medical College and Shrimati Sucheta Kripalani Hospital, New Delhi(Senior Tutor/Senior Public Health Tutor) Recruitment Rules, 1996.

(ii)They shall come into force on the date of their publication in the Official Gazette.

**2. Number of post, classification and scale of pay :-**

The number of the said posts their classification and the scale of pay attached thereto shall be as specified in Columns 2 to 4 of the Schedule annexed to these rules.

**3. Method of recruitment, age limit, qualifications, etc :-**

The method of recruitment, age limit, qualifications, and other matters relating to the said posts, shall be as specified in Columns 5 to 14 of the said Schedule.

**4. Disqualification :-**

No person,-

(a) who, has entered into or contracted a marriage with any person having a spouse living, or

(b) who having a spouse living, has entered into or contracted a marriage with any person, shall be eligible for appointment to the said posts : Provided that the Central Government may, if satisfied that such marriage is permissible under the personal law applicable to such person and the other party to the marriage and that there are other grounds for so doing, exempt any person from the operation of this rule.

**5. Power to relax :-**

Where the Central Government is of the opinion that it is necessary or expedient so to do, it may, by order, for reasons to be recorded in writing and in consultation with the Union Public Service Commission relax any of the provisions of these rules with respect to any class or category of persons.

**6. Saving :-**

Nothing in these rules shall affect reservations, relaxation of age limit and other concessions required to be provided for the Scheduled Castes, the Scheduled Tribes, the Ex-Servicemen and other Special categories of persons in accordance with the orders issued by the Central Government from time to time in this regard.

**SCHEDULE 1**

**SCHEDULE**

Name of post.	Number of post.	Classification.	Scale of pay.	Whether
				Selection
				post or non
				selection
				post.
1	2	3	4	5
Senior Tiitor/	2 (Two)*	General Cen	Rs. 2000-60-	Selection.

Senior Public	(1996)	tral Service/	2300-EB-75-	
Health Tutor.	*Subject to varia	Group 'B'	3200-100-	
	tion dependent on	Gazetted/	3500.	
	work load.	Non-Minis		
		terial.		
	1. Senior Tutor1			
	2. Senior Public			
	Health Tutor1			